

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
HYDERABAD

OA 632/95

dt. 7/6/95

Between

1. P. Pratap Simha,
s/o P. Narasimhulu,
Aged about 24 years,
R/o 20-2-511,
A-Corlagunta,
TIRUPATI-1.
2. S. Gurrappa Naidu,
s/o Sitharama Naidu,
Aged about 24 years,
R/o Door No. 13-65,
L.B. Nagar,
S.V.U. Post, Tirupati-2.
3. B.E. Nagaraju,
s/o B. Gopal Raju,
Aged about 26 years
Peddakapu Lay Out,
Tirupati.
4. P. Venkateswara Rao,
s/o P. Koteswara Rao,
Aged about 25 years,
Railway Quarters, C.R.S.,
Tirupati.
5. V. Kupparaju,
s/o V. Ramakrishnama Raju
aged about 26 years,
R/o of O.B.R. Kandriga (V & P)
Wadamalpet, Chittoor Dist.
6. A. Gopi,
s/o A. Balaramaiah,
Aged about 25 years,
R/o Settipalli Village & Post,
Tirupati.
7. M. Venkatarami Reddy,
s/o Venkata Reddi,
Aged about 25 years,
R/o Annasamipalli,
Karakampadu Post, Renigunta
8. S. Yellaiah,
s/o Subbanna,
Aged about 24 years
R/o Railway Quarters, C.R.S.,
Tirupati.

Applicants

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AND

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Deputy Chief Mech-Engineer,
Carriage Repair Shop,
Tirupati.
3. The Workshop Personnel Officer,
Carriage Repair Shop,
South Central Railway,
Tirupati.

Respondents

Counsel for the applicant : Shri K. Sudhakar Reddy
Counsel for the Respondents: Shri N.R. Devaraj

Coram

Hon'ble Justice Shri V. Neeladri Rao, Vice-Chairman

Hon'ble Shri A.B. Gorthi, Member (Admn.)

OA 632/95

AS PER SHRI A.B. GORTHI, MEMBER (ADMN.)

JUDGEMENT

Heard both the counsels.

The applicants herein are those who were

selected for appointment as Trainee skilled artisans in the pay scale of Rs. 950-1500/- in the Mechanical/Electrical Department of Carriage Repair Shop, Tirupati. However, they were offered appointment in Group 'D' posts (unskilled) in Carriage Repair Shop, Tirupati, Diesel sheds of Gooty, Guntakal, Kazipet, Moulali and Vijayawada and Electrical Loco sheds at Vijayawada and Lallaguda. Even this offer was accepted by the applicants ~~and they were~~

issuance of appointment orders. But the Respondents did not give any such appointment orders. Hence this OA is filed praying for a relief

to appoint the applicants as skilled artisans or as ~~unskilled~~ (Gr. D) in any of the places where they were offered appointment.

The case relating to

2. ~~Similarly situated employees in OA 399/95 was decided in favour of the applicants~~

The Tribunal directed the Respondents therein to

~~offer the applicants appointment as Group D as and when vacancies arise in outsiders quota in Carriage~~

~~Repair Shop, Tirupati or anywhere else in Guntakal division in their turn subject to the condition that~~

~~the applicants had given their acceptance for Gr. D~~

~~within the stipulated time and also had accepted the terms and conditions stipulated thereon.~~

There is no reason why similar relief should not be granted to the applicants in the present OA also.

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Accordingly, the OA is allowed with a direction to the Respondents to extend the benefit of the judgement in the OA 399/95 to the applicants herein.

3. The OA is ordered accordingly at the admission stage itself. NO COSTS.

Abdul
(A.B. GORTHI)
Member (Admn.)

Abdul
(V. NEELADRI RAO)
Vice-Chairman

Dated the 1st June, 1995
Open court dictation

NS

Abdul
9-6-95
Deputy Registrar (J) CC

1. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad.
2. The Deputy Chief Mech-Engineer, Carriage Repair Shop, Tirupati.
3. The Workshop Personnel Officer, Tirupati. ~~Repair Shop~~, S.C.Rly,
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, SC for Rlys CAT.Hyd.
6. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
7. One spare copy.

pvm

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16/6/95

THPED BY

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

A N D

A B Gorthi

THE HON'BLE MR. R. PANGAREAN: (M(ADMN))

DATED - - - 7/6 - - - 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
OA. No.

632/95

TA. No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

No Space Only


